

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 43**

**C.P. (IB)/752(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**  
**ORDER SHEET OF THE HEARING ON 03.05.2024**

NAME OF THE PARTIES:    SMALL INDUSTRIES DEVELOPMENT  
BANK OF INDIA V/s MAHESH MANILAL  
GANDHI

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Ms. Astha Ojha i/b DSK Legal for the Financial Creditor. Mr. Muralidhar S. Khadilkar, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Personal Guarantor submits that reply is ready and same will be filed within one week. Time granted.
3. List this matter on 04.06.2024.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**